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| 11. State Bank of India | 12. Federal Bank |
| 13. UTI Bank | 14. Chipko Grameena Bank |
| 15. ICICI Bank | |

Wireless Planning Cell of DoT

3599. SHRI JAYANTA BHATTACHARYA : Will the Minister of COMMUNICATIONS AND INFORMATION TECHNOLOGY be pleased to state:

(a) what is the path forward of wireless Planning Cell of DoT on CDMA Spectrum;

(b) whether Government plan to give 5 Mhz to each basic service licensee in all licensed areas; and

(c) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF COMMUNICATIONS AND INFORMATION TECHNOLOGY (SHRIMATI SUMITRA MAHAJAN) : (a) to (c) Basic Telephone Service Providers are permitted spectrum for CDMA based WLL (Wireless in Local Loop) service in the frequency band 824-844 MHz paired with 869-889 MHz, to be earmarked on first come first served basis. Spectrum upto 5 MHz + 5 MHz can be earmarked to each Basic Telephone Service Provider based on their requirements. Coordination of requirements may be necessary to protect existing users. Basic Telephone Service Providers, on installing the Point of Presence in a SDCA (Short Distance Charging Area), become eligible for spectrum upto 2.5 + 2.5 MHz in that SDCA. Further earmarking of spectrum is subject to their fulfilling the roll out obligations, as stipulated in the License Agreement and availability of spectrum.

New Tariff Regime

3600. SHRI PARMESHWAR KUMAR AGARWALLA :
SHRI P. PRABHAKAR REDDY :

Will the Minister of COMMUNICATIONS AND INFORMATION TECHNOLOGY be pleased to state:

(a) whether the Telecom Regulatory Authority of India (TRAI) has postponed implementation of the new tariff regime and inter-connect user charges;